

National Company Law Tribunal

Allahabad Bench

CP NO. 125/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.11.2017

NAME OF THE COMPANY: MIS Invest India Micro Pension Services v/s union of India & ors.  
SECTION OF THE COMPANIES ACT/I & B CODE: 460 of the Companies Act 2013

Sl. NO.	Name	Designation	Representation	Signature
1.	Siddharth Singhal	Advocate	Applicant	S. Singhal
2.	Krishna Dev Vyas	Adv.	Resp.	K. Dev Vyas

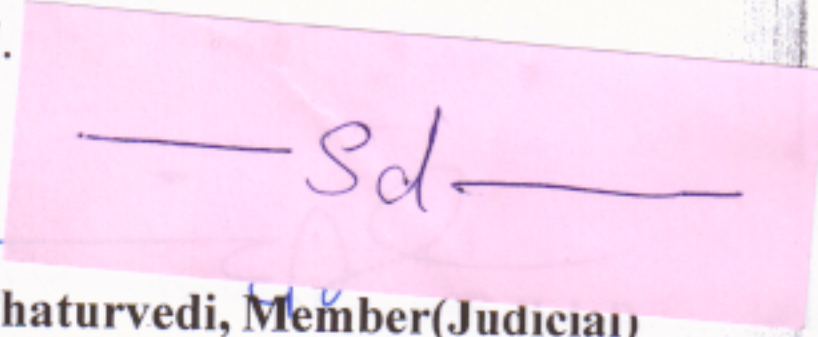
**CA No. 125/ALD/2017**

Advocate, Shri Siddharth Singhal for the petitioner. Shri Krishna Dev Vyas, Central Govt. Standing Counsel representing the respondents. He seeks time to file reply to the present petition. Hence, the time is granted.

The matter be listed on 12<sup>th</sup> December, 2017.

Date: 14/11/2017

Typed by  
Jyoti  
(Stenographer)

  
H.P. Chaturvedi, Member(Judicial)